

Date

Office Report

Orders

Dated: 12.3.98 (13)

Sh. I. A. Saiged, Counsel
for the applicant. Sh. V. S. Masurkar
Counsel for the respondents.

The applicant was working
in Navy and he has been discharged
from Navy in the year 1971.
On the face of which the applicant
belongs to Armed Forces. Therefore
this Tribunal has no jurisdiction.
The applicant will be free to
avail the remedy available in the
law. Accordingly O.A. is disposed of.
Finally.


(P. P. Sawant)
M/A)

to Respondent (s)
on 12/3/98
17/3/98

25/9/98

(5)